

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HYDERABAD**

CP (IB) No.745/7/HDB/2019

U/s 7 of I&B Code, 2016 read with
Rule 4 of I & B (AAA) Rules, 2016.

In the matter between:

Punjab National Bank
Having its Corporate Office at:
Plot No.4, Sector 10
Dwarka, New Delhi – 110075.

.. Applicant/
.. Financial Creditor

VERSUS

Ind Barath Thermal Power Limited
H. No.8-5-210/43, Plot No.44
Shiva Enclave, Old Bowenpally
Secunderabad, Rangareddy – 500011.

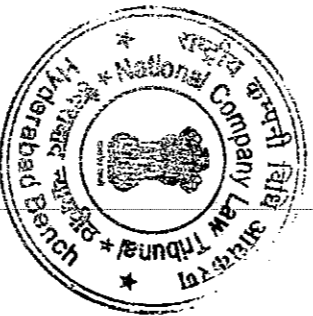
.. Respondent
.. Corporate Debtor

CORRIGENDUM DATED 05.01.2022

On a mention made on 04.01.2022 by Shri Sanjay Bajaj, learned counsel for the Financial Creditor that name of the IRP has wrongly been described in order dated 30.12.2021 passed in CP (IB) No.745/7/HDB/ 2019 and that the IRP suggested by the Financial Creditor has filed Form-2 at pages 1889-1990 of Volume 9 of the application, the following corrigendum is issued.

2. In paragraph 18(H) of order dated 30th December 2021 the following text appears:

“18(H) That this Bench hereby appoints Shri Sreekakulam
Vamsi Krishna having Registration No. IBBI/ IPA-001/ IP-P-



02167/ 2020- 2021/ 13360, as Interim Resolution Professional,
whose contact details are:

e-mail ID: srevak11@gmail.com
Address: 1-2-170/5, Rajamudhaliar Street
Besides Minerva Grand, Hyderabad – 500003.

as Interim Resolution Professional to carry the functions as
mentioned under the Insolvency & Bankruptcy Code.”

3. Said paragraph 18(H) should read as under:

“18(H) That this Bench hereby appoints **Shri Sudip
Bhattacharya** having Registration No. IBBI/ IPA-003/ IP-
N00080/ 2017-18/ 10703, as Interim Resolution Professional,
whose contact details are:


e-mail ID: resolutionsudip@gmail.com

Address: 903, Queensgate CHS
Hiranandani Estate
Off Ghodabander Road
Thane West, Mumbai
Maharashtra
400607.



as Interim Resolution Professional to carry the functions as
mentioned under the Insolvency & Bankruptcy Code.”

3. Consequent on the above correction, paragraph 19 of the said
order dated 30.12.2021 stands deleted.


VEERA BRAHMA RAO AREKAPUDI
MEMBER (TECHNICAL)

DR. N.V. RAMAKRISHNA BADARINATH
MEMBER (JUDICIAL)

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Deputy Registrar / Assistant Registrar / Court Officer
National Company Law Tribunal, Hyderabad Bench

प्रमाणित प्रति
CERTIFIED TRUE COPY
केस नं. 02167/2020-2021/13360
CASE NUMBER 02167/2020-2021/13360
दिनांक 06/10/2022
DATE OF JUDGEMENT 06/10/2022
प्रति नैपर फादा तया तारीख
COPY MADE READY ON 06/10/2022

CERTIFIED TO BE TRUE COPY
OF THE ORIGINAL